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32.	M/s. Mahindra and Mahindra (Through PMO)
33.	M/s. Bajaj Auto Ltd.
34.	M/s. Deccan Chronicle
35.	M/s. Technova Imaging Systems (P) Ltd.
36.	M/s. Ratan Polyplast
37.	M/s. Plastiblends India Ltd.
38.	M/s. Oleofine Organics (India) P. Ltd.
39.	M/s. Fune Organic Industries
40.	M/s. Pradipkumar Pharma P. Ltd.
41.	M/s. Cello International P. Ltd.
42.	M/s. Enaltec Labs P. Ltd.
43.	M/s. Nelion Exports
44.	M/s. Eastman International
45.	M/s. AMD Industries Ltd.
46.	Shri Harshad S. Bhayani and (through RA, Jammu (2)
47.	The Cotton Textiles Export Promotion Council
48.	CAPEXIL
49.	The Northern India Textile Mills Association
50.	M/s. Plastiblends India Ltd., Mumbai (Through PM office)
51.	M/s. Ratan Polyplast (Through PM office)
52.	Association of Synthetic Fibre Industry (ASFI), New Delhi
53.	Shri T.A.S. Balagopal, Export Director of Tata Motors
54.	Shri Ramesh Verma, Modi Nagar

#### **Energising bilateral trade ties**

3722. SHRI T. M. SELVAGANAPATHI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government had decided to energise bilateral trade ties with many countries, including Russia;

(b) if so, the details thereof;

(c) whether it is also a fact that Government had entered into Comprehensive Economic Cooperation Agreement (CECA) with many countries in the past; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Yes, Sir. India is pursuing the policy of deepening and energising bilateral trade ties with various countries including Russia. The instruments of this policy include Comprehensive Economic Cooperation Agreements (CECA), Comprehensive Economic Partnership Agreements (CEPA), Preferential Trade Agreements (PTA), Bilateral Trade Agreements (BTA), Free Trade Agreements etc.

(c) and (d) Yes, Sir. The Comprehensive Economic Cooperation Agreements (CECA), Comprehensive Economic Partnership Agreements (CEPA) entered into with various countries include:-

1. A Comprehensive Economic Cooperation Agreement (CECA) with Singapore in June, 2005.
2. A Comprehensive Economic Cooperation Agreement (CECA) with Malaysia in February, 2011.
3. A Comprehensive Economic Partnership Agreements (CEPA) with South Korea in August, 2009.
4. A Comprehensive Economic Partnership Agreement (CEPA) with Japan in February, 2011.

#### **Production and export of toxic leaded paints**

3723. SHRIMATI SHOBHANA BHARTIA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has banned production and use of toxic leaded paints in the country;

(b) whether Government is aware that paint companies in the country continue to produce and export toxic leaded paints to neighbouring countries;

(c) if so, the facts and details of how they have managed to export the same; and

(d) the steps taken by Government to ensure that the products which are banned in the country are not exported at any cost?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) No, Sir.